

LISTING ON 04.07.2016
COURT NO. 8
ITEM NO. 2

SEC.IV-A

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 5246-48 OF
2015

WITH PRAYER FOR INTERIM RELIEF
AND

INTERLOCUTORY APPLICATION NO. 4-6

(Application for permission to file additional documents)

Madhya Pradesh Housing and
Infrastructure Development Board

...Petitioner

-Versus-

Laxmi Rani & Ors. Etc. Etc.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 09.02.2015 with an office report dated 05.02.2015, when the Court was pleased to pass the following order:

**"Delay condoned.
Issue notice.
List along with S.L.P. (C) No. 30784 of 2014.
In the meantime, the effect and operation of
the impugned order shall remain stayed."**

Accordingly, common show cause notice was issued to respondent nos. 1-3 in SLP(C) No. 5246/2015, respondent nos. 1-6 in SLP(C) No. 5247/2015 and respondent nos. 1-6 in SLP(C) No. 5248/2015. Mr. Kunal Verma, Advocate has filed vakalatnama/appearance on behalf of respondent no. 1 in SLP(C) No. 5246/2015, respondent nos. 1, 3 and 4 in SLP(C) No. 5247/2015 and respondent nos. 1-4 in SLP(C) No. 5248/2015. Mr. Mishra Saurabh, Advocate has also filed vakalatnama/appearance

on behalf of respondent nos. 2 and 3 in SLP(C) No. 5246/2015 and respondent nos. 5-6 in SLP(C) Nos. 5247-5248/2015 but no counter affidavits have been filed by the counsel. No one has entered appearance on behalf of respondent no. 2 in SLP(C) No. 5248, though served through registered A.D. post.

Thereafter, the above mentioned matter was lastly listed before the Registrar Court on 11.04.2016, when the following order was passed:

"The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules. Service is complete. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules."

It is submitted that Mr. Kunal Verma, Advocate has now on 30.03.2016 filed counter affidavit with the leave of the Hon'ble Court. Counsel has also on 30.06.2016 filed application for permission to file additional documents alongwith Annexure A-1. As the matter is on board counter affidavit and application are being circulated with this office report.

Service of show cause notice is complete.

The matters above mentioned with application are listed before the Hon'ble Court with this Office Report.

Dated this the 1st day of July, 2016.

ASSISTANT REGISTRAR

Copy to: Mr. Pramod Dayal, Advocate
Mr. Kunal Verma, Advocate
Mr. Mishra Saurabh, Advocate

ASSISTANT REGISTRAR